COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 776 OF 2017 IN</u> DFR NO. 2593 OF 2017

Dated: 20th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Vijayanagar Sugar Private Limited Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Amith J for

Mr. Anantha Narayana

Counsel for the Respondent(s) : Ms. Pratiksha Mishra for R-2

<u>ORDER</u>

IA NO. 776 OF 2017 (Appln. for condonation of delay)

Learned counsel for Respondent No.2 seeks one weeks' time to file objections to this Application. She may file the same on or before 02.04.2018 after serving copy on the other side.

List the matter on 03.04.2018.

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor)
Technical Member

mk/tpd